

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/1919/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the ^{1st} April, 2021.

Sub:- **Restricted holiday.**

Ref:- Your letter No. DJ(D) 1646 dtd. 31.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 03.04.2021, along with station leave permission, with your official vehicle, at your own cost, from the evening of 31.03.2021 till the morning of 05.04.2021, has been granted. The Addl. District & Sessions Judge, FTC Darrang, Mangaldoi will be in charge of your Court & office in your absence.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/1920/A, dated 1'4'2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Kaler